ANNEXURE-8

P.L. Vehicals Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of operational creditors (Other than Workmen and Employees and Government Dues)

Date of Commencement of Liquidation: 25-08-2023; List of Stakeholders is Pursuant to claims received and updated as on 18-12-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1				-		_	_			_	_	_	-	_
	TOTAL		-	-	-	-	-		-	-	-	-	-	